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(2018) 09 CHH CK 0393

Chhattisgarh High Court

Case No: Writ Petition (227) No. 706 Of 2018

Bhuneshwar Dhritlahre

And Ors

APPELLANT

Vs

Commissioner Udyog

Sanchalnalaya, Raipur

RESPONDENT

Date of Decision: Sept. 25, 2018

Acts Referred:

• Land Acquisition Act, 1894 - Section 54

Hon'ble Judges: Sanjay K. Agrawal, J

Bench: Single Bench

Advocate: Sudeep Johri

Final Decision: Dismissed

Judgement

Sanjay K. Agrawal, J

1. Learned counsel for the petitioners seeks permission of this Court to withdraw this writ petition with liberty to file an appeal under Section 54 of the

Land Acquisition Act, 1894.

- 2. The prayer appears to be fair and reasonable.
- 3. Accordingly, the writ petition is dismissed as withdrawn with aforesaid liberty reserved in favour of the petitioners.
- 4. Certified copy of the impugned order be returned to counsel for the petitioners on furnishing attested copy thereof.